

(a) the details of the schemes launched by Government for upliftment of rural women, alongwith the amounts allocated under each during each of the last three years in Rajasthan;

(b) whether any criteria has been fixed for the launching of schemes;

(c) if so, the details thereof;

(d) the achievements made under these schemes during the said period, scheme-wise;

(e) whether any proposal in above context from the State Government of Rajasthan, is pending, at present, with the Centre; and

(f) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) to (d) The Ministry of Rural Development have not launched any scheme specifically for upliftment of rural women in Rajasthan during the last three years. However, the Ministry is implementing three major programmes *i.e.* National Rural Employment Guarantee Act (NREGA), Swarnjayanti Gram Swarozgar Yojana (SGSY) and Indira Awaas Yojana (IAY) having special provisions for coverage of rural women in the country including Rajasthan.

The wage employment programme of NREGA is a demand driven programme but the guidelines provide that 1/3rd of the employment opportunities should flow to the women who register and demand for wage employment under the programme. During the last three years, it has been reported that the share of women in the persondays of employment generated under NREGA has been more than 40%. The SGSY is a self employment programme under which rural poor are organized into Self Help Groups (SHGs), given training of their capacity building and are provided assistance in the form of subsidy and bank credit to set up economic activities. It has been provided in the guidelines that 40% of the swarozgaris assisted under the programme have to be women. During the last three years, the percentage of women assisted under SGSY has been more than 60%. Under the rural housing programme of Indira Awaas Yojana (IAY), the house is allotted in the name of women member of the rural BPL household or jointly in the name of husband and wife.

(e) No, Sir.

(f) Does not arise.

#### **Implementation of NREGS in Chhindwara**

†1939. MISS ANUSUIYA UIKEY: Will the Minister of RURAL DEVELOPMENT be pleased to state:

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†Original notice of the question was received in Hindi.

(a) the funds provided in Chhindwara district of Madhya Pradesh under National Rural Employment Guarantee Scheme (NREGS) till date since the introduction of the said scheme;

(b) the details of works sanctioned and being undertaken from the funds approved;

(c) the mechanism to monitor the quality of construction works under this scheme;

(d) whether there is any committee consisting of the MPs, MLAs and local representatives of people which reviews the quality of approved works;

(e) if so, the details of meeting of this committee held during last three years; and

(f) if not, whether any such arrangement will be made?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) Chhindwara district of Madhya Pradesh was covered under NREGA in the second phase during 2007-08. Rs. 4.30 crore were released to the district during 2006-07 for preparatory arrangements. A sum of Rs. 62.72 crore during 2007-08; Rs. 121.50 crore during 2008-09 and Rs. 15.84 crore during 2009-10 (till date) have been released to the district.

(b) Details of works taken up in Chhindwara district under NREGA during 2007-08, 2008-09 and 2009-10 (up to May, 09) is enclosed as Statement (*See* below).

(c) The Ministry of Rural Development has a comprehensive system of monitoring the execution of the programmes through monthly/quarterly progress reports, Performance Review Committees (PRC) of Secretaries, field visits by the Area officers of the Ministry and National Level Monitors (NLMs).

(d) to (f) Vigilance and Monitoring Committees (V and MCs) are constituted at district level which include Members of Parliament and Members of Legislative Assembly (MLAs) and representatives of Panchayati Raj Institutions (PRIs). The V and MCs review the execution of the schemes of the Ministry of Rural Development.

Meeting of the district level V and MC of Chhindwara district was held on 21.2.2007.

**Statement**

*NREGA work details in Chhindwara (Madhya Pradesh) during  
2007-2009 (upto May, 09)*

Year	Rural Connectivity			Water Conservation and Water Harvesting			Drought Proofing			Micro Irrigation Works		
	Nos.			Nos.			Nos.			Nos.		
	Completed	In progress	Total	Completed	In progress	Total	Completed	In progress	Total	Completed	In progress	Total
2007-08	53	2585	2638	0	1219	1219	21	1328	1349	0	14	14
2008-09	470	2196	2666	186	511	697	105	1013	1118	1	89	90
2009-10 upto May, 09	140	2167	2307	4	553	557	136	1079	1215	0	89	89

  

Year	Provision of Irrigation facility to Land Owned by SC/ST/BPL/ Beneficiaries of IAY			Renovation of Traditional Water bodies			Land Development			Total works	Total ongoing works	Total completed works
	Nos.			Nos.			Nos.					
	Completed	In progress	Total	Completed	In progress	Total	Completed	In progress	Total			
2007-08	31	6997	7028	1	27	28	0	3622	3622	15898	15792	106
2008-09	3390	11813	15203	55	89	144	362	2977	3339	23257	18688	4569
2009-10 upto May, 09	1062	11031	12093	2	104	106	0	3222	3222	19589	18245	1344